

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1799(CHE)/2023 IN
IA/1182/IB/2021

PETITION NUMBER : IBA/1302/2019

NAME OF THE APPLICANT : K Suresh, (Liquidator) M/s. Azimuth
Software India Pvt Ltd

NAME OF THE RESPONDENT(S) : Azimuth Software India Pvt Ltd

UNDER SECTION : Reg 45(3)(b) of IBC,2016

ORDER

Ld. Liquidator Mr. K. Suresh for the Applicant.

Reserve for orders.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk